

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 390 of 2003

Jabalpur, this the 1st day of July, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

Dinesh Kumar Choudhary,
Son of Late Shri Shiv Prasad,
aged about 26 years,
R/o House No. 108 Badi Madar
Tekri Shankar Chowk,
Ward Thakkargram Jabalpur (MP)

APPLICANT

(By Advocate - Shri S.K. Garg)

VERSUS

1. Union of India,
Through Secretary,
Income Tax Department,
New Delhi.
2. Chief Commissioner of
Income Tax,
Income Tax Bhawan,
Hoshangabad Road, Bhopal
3. Commissioner,
Income Tax,
Jabalpur (M.P.)

RESPONDENTS

O R D E R (ORAL)

By Anand Kumar Bhatt, Administrative Member -

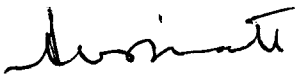
The OA is about compassionate appointment for Dinesh Kumar Choudhary who is the son of Late Shri Shiv Prasad Choudhary who died in harness when he was serving as Income Tax Inspector in Income Tax Department. The learned counsel submits that the applicant and his mother Smt. Mango Bai have given several representations to the department for compassionate appointment, but no decision has been taken on their representation.

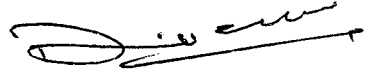
2. The OA is decided at the admission stage with a direction to the competent authority to decide the representation of widow dated 21.1.2002 (Annexure A-6)

: 2 :

and representation of son, D.K. Choudhary dated 17.12.2002 (Annexure A-8) within a period of three months from the communication of this order and intimate to the applicant.

3. The OA stands disposed of. No costs.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (J)

NK

पृष्ठंकन सं ओ/न्या.....जवलपुर, दि.....

परिचयित जाये कि:-

- (1) सचिव, उच्च न्यायालय, जवलपुर
 - (2) आवेदन की/प्रीति/.....के काउंसल
 - (3) प्रत्यक्षी की/प्रीति/.....के काउंसल
 - (4) बंधुपाल, बंधुभा, जवलपुर जिलाधीन
- सूचना एवं आवश्यक कार्यवाही हेतु

अब रजिस्ट्रार 8.7.73

Traceed.
8/7/03

R.L. Gupta
Resp. no 3 - with petition

Bluh